NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF MEMBER (J) THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation

Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

ORDER

TCP 324/I&BC/MB/MAH/2017

Learned Representative is present. Placed on record directions of the Hon'ble High Court dated 23.11.2017, Accordingly, Registry is directed to revert back the Records to the Hon'ble High Court and dispose of the Petition.

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 19.12.2017

Sd/-

M.K. SHRAWAT Member (Judicial)